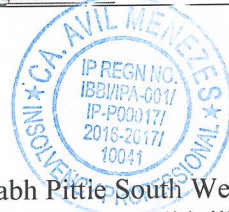


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED
OPERATING IN MANUFACTURING OF COTTON YARN AT JHALAWAR RAJASTHAN
AND RAMNAD TAMIL NADU**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Shrivallabh Pittie South West Industries Limited PAN: AABCN1537H CIN: U17120MH1993PLC073419
2. Address of the registered office	97, Maker Tower 'F' Cuffe Parade, Mumbai, Maharashtra – 400005.
3. URL of website	-
4. Details of place where majority of fixed assets are located	Jhalawar: SP-3 Industrial Area, Dhanodi Jhalrapatan Rajasthan Ramnad: S. F. No.: 6/1 (P), 6/2, 6/3 (P), 8/1, 8/2, 8/3, 8/4 (P), 8/5 (P), 9/1 (P), 9/3, 9/4, 10/1, 10/2, 10/3 (P). Thiruvadana Village, P.K Mangalam Panchayat, Ramnad District - 603 407 Other fixed assets are located at Coimbatore and Palani, Tamil Nadu
5. Installed capacity of main products/ services	Jhalawar Unit: 50,000 spindles (approximately) Ramnad Unit: 98,000 spindles (approximately)
6. Quantity and value of main products/ services sold in last financial year	The Company did not have any operations in the previous financial year
7. Number of employees/ workmen	5 employees (security personnel)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Expression of interest is being invited for Clusters of assets of the Corporate Debtor in terms of Regulation 36A and Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. For further details write an email to irp.svpsouthwest@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.svpsouthwest@gmail.com
10. Last date for receipt of expression of interest	26 December 2024
11. Date of issue of provisional list of prospective resolution applicants	30 December 2024
12. Last date for submission of objections to provisional list	04 January 2025
13. Date of issue of final list of prospective resolution applicants	06 January 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 January 2025
15. Last date for submission of resolution plans	05 February 2025
16. Process email id to submit Expression of Interest	irp.svpsouthwest@gmail.com



(Handwritten Signature)

Avil Menezes

As Resolution Professional of Shrivallabh Pittie South West Industries Limited
Authorization for Assignment valid till 31st December 2025
Registration No. IBBI/PA-001/IP-P00017/2016-17/10041
Reg. Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email: avil@caavil.com, irp.svpsouthwest@gmail.com

Date: 04 December 2024
Place: Mumbai